

**Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Sl. No.	Category of Creditor	No. of Claims	Amount Claimed (in Rs.)	Amount Admitted (in Rs.)	Contingent Claims	Claims Not Admitted	Claims Under Verification	Details in Annexure	Remarks
1	Secured financial creditors belonging to any class of creditors	1	1,69,82,762.66	1,69,82,762.66	NO	NO	0	Annexure-1	-
2	Unsecured financial creditors belonging to any class of creditors	0	-	-	-	-	-	-	-
3	Secured financial creditors (other than class creditors)	0	-	-	-	-	-	-	-
4	Unsecured financial creditors (other than class creditors)	0	-	-	-	-	-	-	-
5	Operational creditors (Workmen)	0	-	-	-	-	-	-	-
6	Operational creditors (Employees)	0	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	1	5,98,050	5,98,050	NO	NO	0	Annexure-7	-
8	Operational creditors (Other than Workmen, Employees and Government Dues)	12	54,17,901.93	47,55,108.93	NO	NO	6,62,793	Annexure-8	
9	Other creditors, if any (other than financial and operational creditors)	0	-	-	-	-	-	-	-
	<b>Total</b>	<b>14</b>	<b>2,29,98,714.59</b>	<b>2,23,35,921.59</b>	-	-	<b>6,62,793</b>		



*Am Jha*

**Annexure-1**

**Name of Corporate Debtor:** ADVANCE RECYCLING SOLUTIONS LLP; **Date of Commencement of CIRP:** 19.11.2024; **List of Creditors as on:** 22.01.2025

**List of secured financial creditors belonging to any class of creditors**

S. No.	Name of Creditor	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Security Interest	Guarantee	Related Party ?	% Voting Share in CoC	Contingent Claim	Mutual Dues Set-off	Claim Not Admitted	Claim Under Verification	Remarks
1	HDFC Bank Ltd.	L65920MH1994PLC080618	16.12.2025	₹1,69,82,762.66	₹1,69,82,762.66	Secured	Hypothecation	-Yes	No	100%	NO	NO	Rs.0	Rs.0	-



*Amit Ojha*